

(a) whether it is a fact that Indian Olympic Association has finally decided to bid for the 2019 Asian Games;

(b) if so, whether IOA's proposal requires prior approval of Government being funds provider and infrastructure and physical facilities are created through Government agencies on the land so identified, and getting clearance from many Government authorities; and

(c) whether the aberrations faced for hosting Commonwealth Games be adequately taken into account to eliminate their recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No, Sir. Letter of support from the Government is a necessary prerequisite for any National Olympic Committee to bid for the Asian Games.

(c) The Government will take on board the recommendations of the High Level Committee constituted under the Chairmanship of Shri V.K. Shunglu to look into issues relating to organizing and conduct of the Commonwealth Games, 2010 and the lessons learnt for the future, and the findings of Comptroller and Auditor General (CAG), Central Vigilance Commission (CVC) etc. before agreeing to host similar international sporting events, including Asian Games.

Expenditure on Panchayat Yuva Khel aur Krida Abhiyan

2633. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the expenditure so far incurred on the Panchayat Yuva Khel aur Krida Abhiyan and the current budget provision for the programme as well as the Eleventh Five Year Plan allocation to the scheme;

(b) the progress made towards attaining the goals and targets of the scheme;

(c) the expected date by which the scheme is likely to cover all Indian villages; and

(d) whether the Ministry plans to seek higher allocations for the scheme through the mid-term review of the Eleventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) An outlay of Rs. 1,500/- crore has been given in the Eleventh Five Year Plan for the Scheme. Year-wise allocation of budget, including for the current year and its utilization for the last two years (2008-09 and 2009-10) and upto 31st October, 2010 of the current financial year is given below:

(Rs. in crore)

Sl. No.	Year	Budget allocation	Budget utilization		
			Infrastructure component	Competitions	Total
1.	2008-09	92.00	83.85	8.15	92.00
2.	2009-10	135.00	105.00	30.00	135.00
3.	2010-11*	413.00	133.52	74.15	207.67
TOTAL		640.00	322.37	112.30	434.67

*upto 31st October, 2010

(b) The scheme has the target to cover around 2.5 lakh village panchayats and 6,400 block panchayats (including its equivalent units) in a phased manner over a period of 10 years. As on 31st October, 2010, around 33,922 village panchayats and 1,432 block panchayats have been approved/covered under the scheme.

(c) By the end of Twelfth Five Year Plan *i.e.* 2016-17.

(d) No Sir.

Delay related to CWG

2634. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the delays relating to the Commonwealth Games 2010 tabulated at Table 2.2 of Majumdar and Mehta's "Sellotape Legacy" are accurate; and

(b) the updated factual information about these delays?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Factual position in this regard is given in the Statement.